

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-101**  
IB-1683(ND)/2018  
In  
IA-2615/2020

**IN THE MATTER OF:**

M/s. Crayaon Software Experts India Pvt. Ltd  
Vs.  
M/s. Vas Data Services Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 21.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Krishnendu Dutta, Ms. Santosh Kumar, Advocates  
For the Respondent/CD :  
For the Intervener/RP : Mr. Pankaj Jain, Mr. Sunil Kumar Jain, Advocates

**ORDER**

**IA-2615 of 2020:-**

Both the sides are present. Pleadings are complete. Matter is posted for making final submissions.

List on 6<sup>th</sup> November 2020.

-Sd-

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

-Sd-

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**